

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT - IV

43. CP(CAA)-1037(MB)/2020 in CA(CAA)-285(MB)/2020

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **05.01.2021**

NAME OF THE PARTIES: Tarapur Vastra Udyog Pvt. Ltd.

SECTION: 230-232 OF THE COMPANIES ACT, 2013.

ORDER

The Court is convened through Video Conference.

1. Mr. Ajit Singh Tawar a/w Mr. Karshil Shah, Ld. Counsel for the Petitioner Company appear on behalf of the Applicant Company.
2. The Counsel representing the Company sought some time for going through the documents.
3. List this matter for further hearing on **03.02.2021**.

Sd/-
RAJESH SHARMA
Member (Technical)

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)